

BEFORE HON'BLE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI

Original Application No. 84 of 2023 (SZ).

Shri S.P.Surendranath Karthik,
S/o.K.R.Subramanian
No.9, Lake View Street,
Iyappa Nagar, Madipakkam,
Chennai-600 091.

...Applicant

Vs

1. Managing Director,
Tamil Nadu Co-operative Milk Producers Federation Ltd.,
Aavin Illam, Madhavaram Milk Colony, Chennai - 600 061 & another.

...Respondents

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Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.

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Vs

1. Managing Director,
Tamil Nadu Co-operative Milk Producers Federation Ltd.,
Aavin Illam,
Madhavaram Milk Colony, Chennai - 600 061.
Email:gmaavin@glassmd01.vsnl.in

2. District Environmental Engineer,
Tamil Nadu Pollution Control Board,
76, Mount Salai, Guindy, Chennai-600 032.
Email-ID:deeamb@tnpcb.govt.in

...Respondents

REPORT FILED ON BEHALF OF THE SECOND RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD

I, M. Vijayalakshmi, D/o.K.R.Muthaiah, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai – 32 do hereby solemnly affirm and sincerely state as follows:

1. I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the second Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that Thiru Ch. Subbarao, proprietor of the company M/s Chandraganti's, who sent proposal to NGT stating that

M. Vijayalakshmi 14/11/2023
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

they have an eco friendly alternatives for plastic packaging for milk packing, has attended TNPCB office on 29.7.24. He informed that he is a chemical manufacturer, developed a sustainable water base coating solution for milk packing in paper pouches replacing one time plastics, as submitted before Hon'ble NGT, vide their letter dated 24.06.2024

3. It is respectfully submitted that he gave a sample of paper board coated with chemical, on 7.8.24 and the same was sent to CIPET (Central Institute of Petrochemicals Engineering & Technology), Guindy, Chennai on 12.8.24 for Material identification test to identify the chemical coated on the paper board.
4. It is respectfully submitted that Hon'ble NGT in its order dated 20.08.2024 has stated the following:

"1. It is now stated that the Tamil Nadu Pollution Control Board is working on the feasibility of replacing the plastic sachets and looking into alternate materials for the same. The research may take twenty days.

5. It is respectfully submitted that as per the CIPET's Material Identification test result, the sample was found as 'paper having styrene acrylic based coating'. It is to be noted that the styrene acrylic based coated material is a polymer / plastic material.
6. It is respectfully submitted that the paper with acrylic based coating used for making paper cups has been already allowed after obtaining CPCB certificate on compostable nature of the material. Hence, the usage of the said styrene acrylic based coated paper for milk packing may be decided by Navin after obtaining CPCB certificate as "compostable plastic" based on CIPET certificate on compostable nature of the material and in consultation with FSSAI for milk packing.

M. Vijayalakshmi 14/10/2024
 ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.78, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

M. Vijayalakshmi
14/10/2024
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

VERIFICATION

I, M. Vijayalakshmi, D/o.K.R.Muthaiah, working as Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32 do hereby submit that the contents of above report are true to the best of my knowledge through records.

M. Vijayalakshmi
14/10/2024
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

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**REPORT FILED ON BEHALF OF
THE SECOND RESPONDENT-
TAMIL NADU POLLUTION
CONTROL BOARD**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date: 15.10.2024

Date of hearing on:16.12.2024

